

ODISHA ACT 9 OF 2011

THE ODISHA FOREST (AMENDMENT) ACT, 2010

[Received the assent of the Governor on the 12th May, 2011
first published in an extraordinary issue of the *Odisha Gazette*,
dated the 23rd May, 2011 (No.1211)]

AN ACT FURTHER TO AMEND THE ODISHA FOREST ACT, 1972.

BE it enacted by the Legislature of the State of Odisha in the Sixty-second Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Odisha Forest (Amendment) Act, 2011.

Amendment of section 72.

2. In section 72 of the Odisha Forest Act, 1972, in the proviso to sub-section (1), for the words "one hundred rupees", the words "five thousand rupees" shall be substituted.

Odisha Act
14 of 1972.

* [For the Bill, See *Odisha Gazette* Extraordinary dated the 14th December, 2010 (No.2081) [I Legis-34/ 2011]

** Came into force w.e.f. vide *Odisha Gazette* Extraordinary